

14. M/s. Parke Davis (India) Ltd., Bombay.
15. M/s. Pfizer Ltd., Bombay.
16. M/s. Raptakos, Brett & Co. Ltd., Bombay.
17. M/s. Reckitt & Colman of India Ltd., Calcutta.
18. M/s. Richardson Hindustan Ltd., Bombay.
19. M/s. Sandoz (India) Ltd., Bombay.
20. M/s. Searle (India) Ltd., Bombay.
21. M/s. Smith & Nephew (India) Ltd.,
22. M/s. Wyeth Laboratories Ltd., Bombay.
23. M/s. Ciba of India Ltd., Bombay.

(b) and (c) The information is not readily available. It will be collected and placed on the Table of the House.

Output of Hindustan Latex

1439. SHRI M. RAM GOPAL REDDY :
SHRI T. S. LAKSHMANAN :

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) what is the annual output of the Hindustan Latex ;

(b) whether it is able to meet fully the domestic demand ; and

(c) if not, the steps Government propose to take to increase the supply of rubber contraceptives ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING SHRI A. K. KISHU : (a) The installed capacity of Hindustan Latex Limited is 144 million pieces of Nirodh per annum. The Undertaking went into commercial production in July, 1969. The output has been as follows :—

Period	Output
(i) from July 1969 to 31st March, 1970	40.45 million pieces

(ii) from 1st April, 1971 to 31st March, 1971	77.43 million pieces*
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* Full capacity was not utilised for want of orders.

(b) No. The requirements of Nirodh for the National Family Planning Programme are, however, being met partly by utilising free gifts of Nirodh given by friendly countries and partly by resorting to purchases from other indigenous sources.

(c) Government have approved in principle the proposal to double the production capacity of the Nirodh Factory of Hindustan Latex Limited. The Company has been asked to submit a detailed Project Report.

Conditions of Commonwealth illegal immigrants detained in U. K. Jails

1440. SHRI M. RAM GOPAL REDDY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the attention of Government has been drawn to a news appearing in the 'Indian Express' of the 24th April, 1971 that Commonwealth illegal immigrants in U. K. are kept in harrowing conditions in the British jails ; and

(b) if so, the steps which Government have taken to see that their conditions are improved ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) The report which appeared in the 'Indian Express' of the 24th April 1971 appears to have been based on a report in the *Sunday Times* of April 11. These reports seem to give an exaggerated picture of conditions in Pentonville prison. Soon after the *Sunday Times* report appeared, our High Commission in London made necessary enquiries through the British Home Office in the matter. While there is undoubted over-crowding, conditions in the prison are not quite as bad as depicted in the news story. There are 1200 prisoners in Pentonville prison at any one time, of whom illegal immigrants from various parts of the world constitute not more than a hundred. Being unconvicted prisoners, the latter get better treatment than the remaining 1100 convicted prisoners. Illegal immigrants are allowed to wear their own clothes, eat their own food supplied by friends, and meet visitors. They do not have to work and can even meet each

other at specified hours. In view of the above and also in view of the fact that immigrants held in Pentonville prison belong to all parts of the world and stay there for short periods, no further approach to the British Government was made.

Conference of State Health Secretaries and Family Planning Officers

1441. SHRI JAGDISH BHATTACHARYA :
SHRI DASARATHA DEB :
SHRI CHANDRA SHEKHAR SINGH :

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) the decision and the recommendations of the Conference of the State Health Secretaries and Family Planning Officers thereof; and

(b) the reaction of Government thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU) : (a) The main recommendations of the Conference of State Health Secretaries, Administrative Medical Officers, Family Planning Officers and Mass Education and Information Officers held from 28th to 30th April, 1971 are given in the Statement laid on the Table of the House. [*Placed in Library. See No.LT-341, 71*]

(b) The recommendations are under consideration.

Visit by Russian Oil Experts to India

1442. SHRI N. K. SANGHI :
SHRIMATI JYOTSNA CHANDA :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the Russian Oil experts who concluded their visit to India recently have made plans for oil exploration by deep well drilling at Jaisalmer in Rajasthan and they are evaluating prospects of various areas to determine priorities to be undertaken by the Oil and Natural Gas Commission; and

(b) the time by which the evaluation will be completed and the areas being evaluated ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) : (a) The Oil and Natural Gas Commission had already taken a decision to conduct deep drilling in Jaisalmer area. The Russian Oil experts, who visited the country recently, agreed with this decision.

Another Soviet team, which came before the above mentioned Russian Oil experts, and which is still in India is currently engaged in a study which includes the evaluation of the prospects of the various areas and determination of the priorities of work to be undertaken.

(b) The study will cover all sedimentary basins in the country and is likely to be completed by September, 1971.

Training to Ceylonese personnel to fly MIG-17

1443. SHRI P. GANGADEB :
SHRI NIHAR LASKAR :

Will the Minister of DEFENCE be pleased to state :

(a) whether Ceylon Government have requested India to train the Ceylonese personnel to fly MIG-17 aircraft, given to them by Russia; and

(b) if so, the reaction of Government there-to ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) Yes, Sir.

(b) The request has been accepted in principle.

Heads of Indian Missions abroad

1444. SHRI SHYAMNANDAN MISHRA :
Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the number of officials and non-officials working as Heads of Indian Missions abroad; and

(b) the comparative annual figures since 1967 ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) On